

C.P No. 226/(MAH)/2017
M.A No. 203/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Dr. Sushil Shah & Ors.

V/s.

Centre for Digestive & Kidney Diseases (India) Pvt.
Ltd. & anr.


SECTION OF THE COMPANIES ACT: 241, 242, 246 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Ms. Dimple
Majithia i/g Agrudpartners
Adv. for Petitioners



T.S. Ahuja
Adv. for Respondents



ORDER

MA 203/2017 IN CP 226/241-242,246/NCLT/MB/MAH/2007

Petitioner is present and also the Respondent is present.

At request of the Petitioner, list this matter on 6.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)